

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.09.2016 to 15.09.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	(1) Rs.18,18,630/- and (2) Rs.18,59,320/-, both + interest.	Both on 01.09.2016	Both for One year
2	Rs.25,00,000/- + interest	03.09.2016	Two years.
3	Rs.1,50,87,713/- + interest	04.09.2016	Six months
4	Rs.51,65,371/- + interest	07.09.2016	Six months
5	Rs.2,12,684.74ps. + interest	10.9.2016	One year
6	Rs.1,51,377/- + interest	14.9.2016	Six months

Dated: 18.08.2016


P.S.N. MURTHY)
A.P.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III/ H.O.O.)
- 4 P.A. to Ld. Registrar (Misc.)

